

OFFICE OF THE DISTRICT & SESSIONS JUDGE: PANCHKULA

OFFICE ORDER:-

The directions/ guidelines with regard to the working of the courts of this Sessions Division issued by the undersigned vide order bearing Endst. No. 3005-3029 dated 17.04.2021 and subsequent order bearing Endst. no. 3303-23 dated 23.04.2021, are hereby extended till 07.05.2021.

(Deepak Gupta)
District & Sessions Judge,
Panchkula.

Endst. No. 3434-42 Dated 29.04.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh;
2. All the Judicial Officers posted in this Sessions Division;
3. The Deputy Commissioner, Panchkula;
4. The Deputy Commissioner of Police, Panchkula;
5. The District Attorney, Panchkula;
6. The Superintendent, Central Jail, Ambala;
7. The President, Bar Association, Panchkula & Kalka;
8. SO/SA to upload the order on the website of this court.

(Deepak Gupta)
District & Sessions Judge,
Panchkula.